



* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 2539/2023 & CM APPL. 9737/2023

POOJA SATYOGI

I Petitioner Through: Mr. Abhik Chimni, Mr. Mukul Kulhari and Mr. Saharsh Saxena, Advocates.

versus

DR. B.R. AMBEDKAR UNIVERSITY DELHI Respondent

Through: Mr. Mohinder J.S. Rupal and Mr. Hardik Rupal, Advocates.

CORAM: HON'BLE MS. JUSTICE JYOTI SINGH

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<u>ORDER</u> 24.03.2023

At joint request, list on 27.03.2023.

JYOTI SINGH, J

MARCH 24, 2023/rk